# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **19.11.2026** (THURSDAY)

CHENNAI BENCH **(HYBRID MODE)**

**10:30 AM**

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**In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),**
**Hon'ble Mr. Jatindranath Swain, Member (Technical)**

**Note:**

1. **Mention will be permitted only after notice (written or oral) to the other side.**

2. **Mentioning by Counsels/Parties appearing through Virtual Mode will be taken up only after the conclusion of physical mentioning in the open Court. Further, the Counsels /Parties mentioning through Virtual Mode are invariably required to post the details in the chat box.**

3. **Senior Advocates are requested to refrain from mentioning matters, as it may be inappropriate to the status they hold.**

4. **To avoid interruptions during hearing and to provide optimum convenience to the Bench in granting opportunity to all the counsels/parties, those who appear by Virtual Mode are required to use "Raise Hand" option on Cisco WebEx. If this instruction is not obeyed, the Court Master will 'MUTE' the audio.**

For Admission (Fresh Cases)

| S.No | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|---|---|---|---|---|
| 1. | Comp App (AT) (CH) (Ins) No. 604/2026<br>Delay in refiling<br>IA No. 1716/2026<br>For Exemption<br>IA No. 1717/2026 | Trupro Insolvency Services LLP, RP, Amar Prakaash Developers Pvt Ltd, Rep by its Authorised Rep,Jagdish Kumar Parulkar<br>Vs<br>Aadarsh Kumar Surana Suspended Director of The Corporate Debtor and SRA & 2 Ors. | Mr. Aishvary Vikram | |
| 2. | Comp App (AT) (CH) (Ins) No. 607/2026<br>Delay in refiling<br>IA No. 1727/2026<br>For Exemption<br>IA No. 1728/2026<br>For Condone Delay<br>IA No. 1729/2026 | Trupro Insolvency Services LLP, RP, Amar Prakaash Developers Pvt Ltd, Rep by its Authorised Rep,Jagdish Kumar Parulkar<br>Vs<br>Aadarsh Kumar Surana Suspended Director of the Corporate Debtor and SRA & 2 Ors. | Mr. Aishvary Vikram | |
| 3. | Comp App (AT) (CH) (Ins) No. 605/2026<br>For Condone Delay<br>IA No. 1720/2026<br>For Stay<br>IA No. 1721/2026<br>Delay in refiling<br>IA No. 1722/2026 | C V Cheluvaraja<br>Vs<br>Sovereign Developers and Infrastructure Ltd. Rep by its RP Balarksishnan V | Mr. Sai Srujan Tayi | |

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| 4. | Comp App (AT) (CH) No. 105/2026<br>For Direction<br>IA No. 1502/2026<br>For Exemption<br>IA No. 1503 & 1505/2026<br>For Stay<br>IA No. 1504/2026<br>For Additional Docs.<br>IA No. 1693/2026 | Ganesh Kumar Patwari & 10 Ors.<br>Vs<br>Starlite Global Enterprises (India) Ltd & Anr. | Mr. S Vedhavel | Ms. Nishitha Banda<br>For Caveator |

For Orders

| S.No | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|---|---|---|---|---|
| 5. | Comp App (AT) (CH) (Ins) No. 112/2026<br>For Stay<br>IA No. 346/2026<br>For Exemption<br>IA No. 347/2026 | Kunaparaju Sudharshan Varma Suspended Board of Director of Bharat Waterfront Pvt Ltd<br>Vs<br>IL & FS Financial Services Ltd & 2 Ors<br>**WITH** | Mr. Yogesh Jagia | Mr. T Vijayakumar Reddy R1 |
| 6. | Comp App (AT) (CH) (Ins) No. 399/2023<br>For Stay<br>IA No. 1228/2023 | Kunaparaju Sudharshan Varma, Suspended Board of Director of Bharat Waterfront Pvt Ltd<br>Vs<br>IL & FS Financial Services Ltd. & Anr | Mr. Yogesh Jagia | Mr. T Vijayakumar Reddy R1 |
| 7. | Comp App (AT) (CH) (Ins) No. 421/2026 | Indian Bank<br>Vs<br>TR Viswanathan | Mr. T Ravichandran | Mr. R Bharadwajarama subramaniam |
| 8. | Comp App (AT) (CH) (Ins) No. 358/2026<br>For Stay<br>IA No. 1012/2026<br>**(Interim Order)** | S Swaminathan<br>Vs<br>Indian Bank & Anr.<br>**WITH** | Mr. R Bharadwajarama subramaniam | Mr. T Ravichandran R1 |
| 9. | Comp App (AT) (CH) (Ins) No. 359/2026<br>For Stay<br>IA No. 1013/2026<br>**(Interim Order)** | SP Bhooma<br>Vs<br>Indian Bank & Anr. | Mr. R Bharadwajarama subramaniam | Mr. T Ravichandran R1 |
| 10. | IA No. 1752/2026<br>(To implead)<br>in<br>Comp App (AT) (CH) (Ins) No. 368/2026<br>For Stay<br>IA No. 1047/2026<br>**(Interim Order)** | Vasudevan Sathyamoorthy, Suspended Director & Anr.<br>Vs<br>Ozone Urbana Infra Developers Pvt Ltd & 203 Ors. | Ms. Gayatri Virmani<br>Mr. Pranav Gopalakrishnan | Mr. AS Vishwajith R2<br>Mr. Abhijit Atur R81,R99, R169, R186<br>Mr. Vishnu Kiran Chirala R169 |
| 11. | IA No. 1238/2026<br>(For Direction)<br>in<br>Comp App (AT) (CH) (Ins) No. 197/2026<br>For Stay<br>IA No. 564/2026<br>**(Interim Order)** | A Mathiyalagan Suspended Director of Mediclone Biotech Pvt Ltd<br>Vs<br>Biotechnology Industry Research Assistance Council & 2 Ors. | Mr. Sandeep Kumar Ambalavanan | |

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| 12. | Comp App (AT) (CH) (Ins) No. 450/2026<br>For Direction<br>IA No. 1270/2026 | M Vimal, Authorized Rep of behalf of 150 Employees of Chowel India Pvt Ltd<br>Vs<br>Nithiyanantham Ramachandran Liquidator of Chowel India Pvt Ltd & 4 Ors. | Mr. T Jayasankar | Mr.AG Sathyanarayana R1 |
| 13. | IA No. 1352/2026<br>(For Condone Delay)<br>in<br>Comp App (AT) (CH) (Ins) No. 479/2026<br>For Stay<br>IA No. 1354/2026 | Prashant Boorugu<br>Vs<br>State Bank of India & 2 Ors.<br><br>**WITH** | Ms. Aakanksha Nehra | |
| 14. | IA No. 1335/2026<br>(For Condone Delay)<br>in<br>Comp App (AT) (CH) (Ins) No. 472/2026<br>For Stay<br>IA No. 1336/2026 | Sarita Boorugu<br>Vs<br>State Bank of India, SAMB, Bengaluru & 2 Ors | Ms. Aakanksha Nehra | |
| 15. | Comp App (AT) (CH) (Ins) No. 374/2026<br>For Stay<br>IA No. 1069/2026<br>For Additional Docs<br>IA No. 1137/2026<br>**(Interim Order)** | Prashanth Boorugu<br>Vs<br>State Bank of India & Anr.<br><br>**WITH** | Ms. Aakanksha Nehra | Mr. ML Ganesh<br>For Caveator |
| 16. | Comp App (AT) (CH) (Ins) No. 375/2026<br>For Stay<br>IA No. 1071/2026<br>For Additional Docs<br>IA No. 1139/2026<br>**(Interim Order)** | Sarita Boorugu<br>Vs<br>State Bank of India & Anr. | Ms. Aakanksha Nehra | Mr. ML Ganesh<br>For Caveator |
| 17. | IA No. 1385/2026<br>(For Condone Delay)<br>in<br>Comp App (AT) (CH) (Ins) No. 488/2026 | Golla Ramakantha Rao Liquidator, Bharat Waterfront Pvt Ltd<br>Vs<br>Kunaparaju Sudarshan Varma, Member of Suspended Board, Bharat Waterfront Pvt Ltd & 2 Ors. | Mr. Ambati Sai Varun | Mr. Ashwin Shanbhag R1 R2 |
| 18. | Comp App (AT) (CH) (Ins) No. 587/2026<br>For Additional Docs.<br>IA No. 1643/2026<br>For Stay<br>IA No. 1644/2026<br>For Exemption<br>IA No. 1645 & 1646/2026<br>**(Interim Order)** | R Maheswara Naidu Director (Suspended Board of Directors), RMN Infrastructures Ltd<br>Vs<br>Canara Bank & Anr. | Mr. Sandeep Kumar Ambalavanan | |
| 19. | Comp App (AT) (CH) (Ins) No. 588/2026<br>For Additional Docs.<br>IA No. 1647/2026<br>For Exemption<br>IA No. 1648/2026<br>For Stay<br>IA No. 1649/2026<br>**(Interim Order)** | Thananki Nanaji Director (Suspended Board of Directors), GVRMP Dharwad Ramanagar Tollway Pvt Ltd<br>Vs<br>Canara Bank Ltd & Anr | Mr. Sandeep Kumar Ambalavanan | |

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| 20. | Comp App (AT) (CH) (Ins) No. 551/2026 | Union Bank of India & 4 Ors.<br>Vs<br>Abbay Narayan Manudbane, Liquidator of Sri Ganga Steel Enterprises Pvt Ltd<br><br>**WITH** | Mr. T Ravichandran | |
| 21. | Comp App (AT) (CH) (Ins) No. 555/2026<br>Interim Injunction<br>IA No. 1551/2026 | Union Bank of India & 4 Ors.<br>Vs<br>Puissant Global Pvt Ltd & 2 Ors.<br><br>**WITH** | Mr. T Ravichandran | |
| 22. | Comp App (AT) (CH) (Ins) No. 559/2026<br>To Dispense with<br>IA No. 1558/2026<br>For Stay<br>IA No. 1559/2026 | Puissant Global Pvt Ltd<br>Vs<br>Abhay Narayan Manudhane<br>Erst. Liquidator of Sri Ganga Steel Enterprises Pvt Ltd & Anr.<br><br>**WITH** | Mr. Arjun Suresh | |
| 23. | Comp App (AT) (CH) (Ins) No. 560/2026<br>For Stay<br>IA No. 1560/2026<br>For Exemption<br>IA No. 1561/2026 | Puissant Global Pvt Ltd<br>Vs<br>Abhay Narayan Manudhane, Liquidator of Sri Ganga Steel Enterprises Pvt Ltd & 6 Ors.<br><br>**WITH** | Mr. Arjun Suresh | |
| 24. | Comp App (AT) (CH) (Ins) No. 177/2026<br>For Direction<br>IA No. 527/2026<br>For Exemption<br>IA No. 528/2026<br>**(Interim Order)** | Puissant Global Pvt Ltd SRA of Thalaivar Steels Ltd & Anr<br>Vs<br>Liquidator of Handum Industries Ltd.<br><br>**WITH** | Mr. Arjun Suresh | |
| 25. | Comp App (AT) (CH) (Ins) No. 440/2026<br>For Stay<br>IA No. 1249/2026<br>For Additional Docs.<br>IA No. 1250/2026<br>For Exemption<br>IA No. 1251 & 1252/2026<br><br>**(Interim Order)** | Puissant Global Pvt Ltd Successful Resolution Applicant<br>Vs<br>Bank of India & 2 Ors.<br><br>**WITH** | Mr. Arjun Suresh | Mr. T Ravichandran R1 |
| 26. | Comp App (AT) (CH) (Ins) No. 534/2026 | Bank of India representing the Erst. CoC of Splendid Metal Products Ltd (Now known as Thalaivar Steels Ltd)<br>Vs<br>Invent Assets Securitisation and Reconstruction Pvt Ltd<br>**WITH** | Mr. T Ravichandran | |

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| 27. | Comp App (AT) (CH) (Ins) No. 535/2026 | Bank of India representing the Erst. CoC of Splendid Metal Products Ltd (Now known as Thalaivar Steels Ltd)<br>Vs<br>Puissant Global Pvt Ltd & 2 Ors.<br>**WITH** | Mr. T Ravichandran | |
| 28. | Comp App (AT) (CH) (Ins) No. 536/2026 | Bank of India representing the Erst. CoC of Splendid Metal Products Ltd (Now known as Thalaivar Steels Ltd)<br>Vs<br>Puissant Global Pvt Ltd<br>**WITH** | Mr. T Ravichandran | |
| 29. | Comp App (AT) (CH) (Ins) No. 547/2026<br>For Stay<br>IA No. 1532/2026<br>To Dispense with<br>IA No. 1533/2026<br><br>**(Interim Order)** | Raj Radhe Finance Ltd<br>Vs<br>Bank of India representing the Erst. CoC of Splendid Metal Products Ltd (Now known as Thalaivar Steels Ltd & 4 Ors. | Mr. Rohan Rajasekaran | |

Admission - Notice Ordered

| **A. With Interim Order** | | | | |
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| **S.No** | **Case No.** | **Name of the Parties** | **Counsel for Appellants** | **Counsel for Respondents** |
| 30. | Comp App (AT) (CH) No. 112/2026<br>For Stay<br>IA No. 1573/2026 | Arulthakshanan<br>Managing Director<br>Sierra Engineering & Construction (India) Pvt Ltd & Anr.<br>Vs<br>Sierra Construction Ltd | Mr. T Jayasankar | Mr. R Sivaraman |
| 31. | Comp App (AT) (CH) (Ins) No. 356/2026<br>For Stay<br>IA No. 995/2026 | Rohit Rabindranath<br>Suspended Director<br>Alectrona Energy Pvt Ltd & Anr.<br>Vs<br>Radhakrishnan Dharmarajan,<br>Liquidator, Alectrona Energy Pvt Ltd & Anr. | Mr. R Bharadwajarama subramaniam | Mr. T Ravichandran R1<br>Mr. S Arjun Suresh R2 |
| **B. Without Interim Order** | | | | |
| 32. | Comp App (AT) (CH) (Ins) No. 636/2025 | Canbank Factors Ltd<br>Vs<br>J Krishna Rao<br>Personal Guarantor of Vensa Laboratories Pvt Ltd.<br>**WITH** | Mr. V Arvind Rajagopal | |
| 33. | Comp App (AT) (CH) (Ins) No. 637/2025 | Canbank Factors Ltd<br>Vs<br>K Hanumantha Rao<br>Personal Guarantor of Vensa Laboratories Pvt Ltd.<br>**WITH** | Mr. V Arvind Rajagopal | |

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| 34. | Comp App (AT) (CH) (Ins) No. 639/2025 | Canbank Factors Ltd<br>Vs<br>D Rama Linga Raju<br>Personal Guarantor of<br>Vensa Laboratories Pvt Ltd<br>**WITH** | Mr. V Arvind Rajagopal | |
| 35. | Comp App (AT) (CH) (Ins) No. 638/2025 | Canbank Factors Ltd<br>Vs<br>K Raj Gopal Rao<br>Personal Guarantor of<br>Vensa Laboratories Pvt Ltd<br>**WITH** | Mr. V Arvind Rajagopal | |
| 36. | Comp App (AT) (CH) (Ins) No. 640/2025 | Canbank Factors Ltd<br>Vs<br>V Nageswara Rao<br>Personal Guarantor of<br>Vensa Laboratories Pvt Ltd | Mr. V Arvind Rajagopal | |
| 37. | Comp App (AT) (CH) No. 44/2026<br>For Stay<br>IA No. 609/2026<br>For Exemption<br>IA No. 610/2026<br><br>**(With Defects)** | Chalasani Udaya Shankar & 2 Ors.<br>Vs<br>Lexus Technologies Pvt Ltd & 9 Ors. | Mr. PBA Srinivasan<br>Ms. Barnali Paul | Mr. GS Rama Rao<br>R1-R4 |
| 38. | Comp App (AT) (CH) (Ins) No. 330/2026 | Canara Bank<br>Vs<br>A Vijaya Laxmi & Anr.<br>**WITH** | Mr. ML Ganesh | |
| 39. | Comp App (AT) (CH) (Ins) No. 331/2026 | Canara Bank<br>Vs<br>AS Gopal & Anr.<br>**WITH** | Mr. ML Ganesh | |
| 40. | Comp App (AT) (CH) (Ins) No. 333/2026 | Canara Bank<br>Vs<br>AL Rajasekhar & Anr.<br>**WITH** | Mr. ML Ganesh | |
| 41. | Comp App (AT) (CH) (Ins) No. 334/2026 | Canara Bank<br>Vs<br>AB Govind & Anr.<br>**WITH** | Mr. ML Ganesh | |
| 42. | Comp App (AT) (CH) (Ins) No. 340/2026 | Canara Bank<br>Vs<br>AB Madhav & Anr.<br>**WITH** | Mr. ML Ganesh | |
| 43. | Comp App (AT) (CH) (Ins) No. 341/2026 | Canara Bank<br>Vs<br>AD Vamsi Mohan & Anr.<br>**WITH** | Mr. ML Ganesh | |
| 44. | Comp App (AT) (CH) (Ins) No. 342/2026 | Canara Bank<br>Vs<br>AD Murali & Anr.<br>**WITH** | Mr. ML Ganesh | |
| 45. | Comp App (AT) (CH) (Ins) No. 343/2026 | Canara Bank<br>Vs<br>AL Bhooratnam & Anr.<br>**WITH** | Mr. ML Ganesh | |
| 46. | Comp App (AT) (CH) (Ins) No. 344/2026 | Canara Bank<br>Vs<br>AL Dayanand & Anr. | Mr. ML Ganesh | |

Old Cases
**(Requests for adjournment will not be entertained)**

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|---|---|---|---|---|
| 47. | Comp App (AT) (CH) No. 48/2021<br>To Dispense with<br>IA No. 554/2021<br>For Stay<br>IA No. 553/2021 | Balu Sridhar & 2 Ors<br>Vs<br>Simpson and Company Ltd.<br>**WITH** | D. Peruman Saranyan | Mr. AR Ramanathan |
| 48. | Comp App (AT) (CH) No. 53/2021<br>For Exemption<br>IA No. 612/2021<br>For Stay<br>IA No. 613/2021 | Mahendra Girdharilal Wadhwani & Anr<br>Vs<br>Simpson and Company Ltd.<br>**WITH** | Mr. Kausik Chatterjee | Mr. AR Ramanathan |
| 49. | Comp App (AT) (CH) No. 60/2021 | M.A.A. Annamalai & A.Ulagammai & 10 Ors<br>Vs<br>Simpson and Company Ltd.<br>**WITH** | Mr. H Karthik Seshadri | Mr. AR Ramanathan |
| 50. | Comp App (AT) (CH) No. 62/2021 | M.A.A. Annamalai & A.Ulagammai & 10 Ors<br>Vs<br>Simpson and Company Ltd.<br>**WITH** | Mr. H Karthik Seshadri | Mr. AR Ramanathan |
| 51. | Comp App (AT) (CH) No. 10/2022<br>For Exemption<br>IA No. 109/2022 | Dilip Kumar Jain & 7 Ors.<br>Vs<br>Simpson and Company Ltd | Mr. Kausik Chatterjee | Mr. AR Ramanathan |

For Hearing

| S.No | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|---|---|---|---|---|
| 52. | Comp App (AT) (CH) (Ins) No. 581/2025<br>For Stay<br>IA No. 1652/2025 | Rajalakshmi Varadarajan<br>Liquidator of JKS The Banyaan (P) Ltd.<br>Vs<br>Dinesh Kothari<br>Suspended Director of JKS The Banyaan Pvt Ltd & 2 Ors.<br>**WITH** | Mr. B Dhanaraj | Mr. K Pawan Jhabakh<br>R1 R2<br>Ms. Abitha Banu |
| 53. | Comp App (AT) (CH) (Ins) No. 609/2025<br>For Stay<br>IA No. 1696/2025<br>For Stay<br>IA No. 338 & 727/2026<br>**(Interim Order)** | Dinesh Kothari<br>Suspended Director,<br>JKS The Banyaan Pvt Ltd & 2 Ors<br>Vs<br>Rajalakshmi Vardarajan, Liquidator of JKS The Banyaan Pvt Ltd<br>**WITH** | Mr. K Pawan Jhabakh | Mr. B Dhanaraj |

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| 54. | Comp App (AT) (CH) (Ins) No. 626/2025 | Bank of Baroda<br>Vs<br>Dinesh Kothari<br>Suspended Director of JKS The Banyaan Pvt Ltd & 2 Ors | Ms. A Vidya | Mr. Pawan Jhabakh<br>R1 R2<br>Mr. B Dhanaraj R3 |
| **B. Without Interim Order** | | | | |
| 55. | Comp App (AT) (CH) (Ins) No. 195/2024 | Max Infra (I) Ltd<br>Vs<br>IVRCL Ltd. & 2 Ors.<br>**WITH** | Ms. K Subbu Ranga Bharathi | Ms. Mily Ghoshal R2 |
| 56. | Comp App (AT) (CH) (Ins) No. 196/2024 | Max Infra (I) Ltd<br>Vs<br>IVRCL Ltd. & 2 Ors.<br>**WITH** | Ms. K Subbu Ranga Bharathi | Ms. Mily Ghoshal R2 |
| 57. | Comp App (AT) (CH) (Ins) No. 197/2024 | Max Infra (I) Ltd<br>Vs<br>IVRCL Ltd. & 3 Ors.<br>**WITH** | Ms. K Subbu Ranga Bharathi | Ms. Mily Ghoshal R2 |
| 58. | Comp App (AT) (CH) (Ins) No. 198/2024 | UANMAX - SARALA (JV)<br>Vs<br>IVRCL Ltd.&2 Ors. | Ms. K Subbu Ranga Bharathi | Ms. Mily Ghoshal R2 |
| 59. | Comp App (AT) (CH) No. 139/2025<br>For Interim Direction<br>IA No. 1618/2025 | Vinu Divakaran<br>Vs<br>Tecplix Technologies Pvt Ltd & 3 Ors | Mr. KS Arivazhagan | Mr. Joseph Anthony<br>R1-R4 |
| 60. | Comp App (AT) (CH) (Ins) No. 187/2025 | Sakku Bai Devarajulu<br>Vs<br>V Mahesh, Liquidator of Nagarjuna Oil Corporation Ltd | Mr. J Manivannan | Mr. S Satish |
| 61. | Comp App (AT) (CH) (Ins) No. 498/2025 | Jenson Paul<br>Suspended Director of the Euro Tech Maritime Academy Pvt Ltd<br>Vs<br>Axis Bank Ltd & Anr | Mr. Anirudh A Sriram | Mr. Cyril Amarchand Mangaldas R1<br>Ms. Aishwarya Prasad R2 |
| 62. | Comp App (AT) (CH) (Ins) No. 618/2025 | Deputy Commissioner of Commercial Tax & GST<br>Vs<br>Sanjay Gupta, Liquidator of Lanco Babandh Ltd | Mr. Anand Das | Ms. Ritika Gaur |
| 63. | Comp App (AT) (CH) (Ins) No. 05/2026<br>For Stay<br>IA No. 14/2026 | S Sanjeevi<br>Vs<br>RKJ Enterprises | Mr. BSV Prakash Kumar | |

**12:00 PM**

For Hearing

| **With Interim Order** | | | | |
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| **S.No.** | **Case No.** | **Name of the Parties** | **Counsel for Appellants** | **Counsel for Respondents** |
| 64. | Comp App (AT) (CH) (Ins) No. 291/2026<br>For Exemption<br>IA No. 821/2026<br>To Extend Stay<br>IA No. 990/2026<br>To Vacate the Stay<br>IA No. 1411/2026 | GV Krishna Reddy<br>Suspended Director of Kallam Textiles Ltd & Anr.<br>Vs<br>Union Bank of India & Anr | Mr. P Kamalhasan | Mr. Peri Rama Krishna R1<br>Mr. M Maharshi Viswaraj R2 |

**12:30 PM**

For Hearing

| **With Interim Order** | | | | |
|---|---|---|---|---|
| **S.No.** | **Case No.** | **Name of the Parties** | **Counsel for Appellants** | **Counsel for Respondents** |
| 65. | Comp App (AT) (CH) (Ins) No. 392/2026<br>For Exemption<br>IA No. 1125/2026<br>For Stay<br>IA No. 1126/2026 | MP Developers and Constructions Pvt Ltd<br>Vs<br>CA Mahalingam Suresh Kumar, RP of Real Value Promoters Pvt Ltd & 7 Ors. | Mr. Sunny Sheen Akkara | Mr.AG Sathyanarayana R1 |
| 66. | Comp App (AT) (CH) (Ins) No. 399/2026<br>For Stay<br>IA No. 1140/2026<br>To dispense with<br>IA No. 1141/2026<br>For Direction<br>IA No. 1142/2026 | The English Electric Employees Welfare Association<br>Vs<br>CA Mahalingam Suresh Kumar, RP of Real Value Promoters Pvt Ltd & 7 Ors. | Ms. M Pushpavalli | Mr.AG Sathyanarayana R1 |

**02:00 PM**

For Hearing (Part Heard)

| **S.No.** | **Case No.** | **Name of the Parties** | **Counsel for Appellants** | **Counsel for Respondents** |
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| 67. | Comp App (AT) (CH) No. 23/2024<br>For Exemption<br>IA No. 382/2024<br>For Stay<br>IA No. 383/2024<br>For Direction<br>IA No. 1178, 1179 & 1247/2024 | Nagarjuna Agro Chemicals Pvt Ltd & 3 Ors<br>Vs<br>Shrikant Gopilal Rathi & 4 Ors.<br>**WITH** | Mr. MV Swaroop | |

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| 68. | Comp App (AT) (CH) No. 33/2024<br>For Stay<br>IA No. 581/2024<br>For Exemption<br>IA No. 582/2024<br>For Direction<br>IA No. 1660/2026 | Shrikant Gopilal Rathi & 2 Ors<br>Vs<br>Nagarjuna Agro Chemicals Pvt Ltd & 8 Ors.<br>**WITH** | Mr. K Gowtham Kumar | Mr. MV Swaroop<br>R2- R4 |
| 69. | Comp App (AT) (CH) No. 34/2025<br>For Stay<br>IA No. 494/2025<br>For Direction<br>**(With Defects)**<br>IA No. 1538/2025<br>To Vacate Stay<br>IA No. 1682/2025<br>For Direction<br>IA No. 1744/2026 | Mukund Ghanshyamdasji Maheshwari (DAGA) & 2 Ors<br>Vs<br>Balvinder Singh Administrator of Nagarjuna Agro Chemicals Pvt Ltd & 8 Ors | Mr. MV Swaroop | Mr. Varun Ambati- R7 |

**INSTRUCTIONS FOR SMOOTH VC HEARINGS**

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **"Mentioning-Name"**.
3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at: https://nclat.nic.in/sites/default/files/2023- 11/Instructions%20for%20joining%20Video%20Conferencing.pdf
5. The appearance slips may be sent at: ***itsupport.chennai@nclat.gov.in*** , ***vcnclatchennai5@gmail.com***
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
   **VC Support** – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. P Karthick Sharma (044-28880500),
   or through email on **e-mail ID**: ***itsupport.chennai@nclat.gov.in*** , ***vcnclatchennai5@gmail.com***

**Copy to:**

**By the order of Hon'ble Member (Judicial)**

**Chennai Bench**

1. **Notice Board**
2. **Website: www.nclat.nic.in**